

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-190/2020)

Reema Shirodkar Petitioner.

Vs

Desmond Alvares and ors. Respondents.

Shri M. Salkar, Govt. Advocate for the respondent nos. 3 to 9.

Shri N. Costa Frias, Advocate for the respondent nos. 1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

Though the petitioner's counsel is said to be online, he cannot establish connection.

2. Let the matter stand over to 13.10.2020.

DAMA SESHADRI NAIDU, J.

vn*